

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2013

Dated : 17th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Arun Kumar Datta ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2

ORDER

Heard learned counsel for the parties.

Written submissions have been filed by the appellant and respondent no.2. Learned counsel for the State Commission undertakes to file written submissions within a week. He is permitted to file the same by 26th September, 2014 after serving copy thereof on the other sides.

Post the matter for reporting compliance on **01.10.2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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